## GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO - † 5143

TO BE ANSWERED ON- 04/04/2022

## **SCHEME DURING COVID-19 PANDEMIC**

†5143. SHRI VINAYAK RAUT: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) whether the Government has launched any new scheme for the development of tribals across the country including Maharashtra during the COVID-19 pandemic;
- b) if so, the details thereof;
- c) the details of funds allocated for the said new schemes, State and UT wise; and
- d) whether the Government has any mechanism to make these schemes accessible to the tribal people living in very remote areas; and
- e) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a): Government has approved the following Schemes during 2021-22 for development of tribals in the Country.
- (i) 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)'.
- (ii) 'Pradhan Mantri Aadi Adarsh Gram Yojana (PMAAGY)
- (iii) "Marketing and Logistics Development for Promoting Tribal Products from North Eastern Region"
- (iv) 'Venture Capital Funds for STs'
- (b) to (e): The scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' has been approved with a total financial outlay of Rs. 1612.27 crore for implementation during the financial years 2021-22 to 2025-26. PMJVM has been redesigned through the merger and extension of two existing schemes for promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products / Produce". Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme. PMJVM envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises. The Mission seeks to support the theme of "Vocal for Local by Tribal". Main aims and objectives of this scheme are as follows:
  - i. Providing safety net to Scheduled Tribe Forest dwelling MFP gatherers through procurement of MFPs at Minimum Support Prices.

- ii. Increasing productivity and profitability of disadvantaged tribal households and generation of multiple livelihood opportunities through diversification and integration of production system and providing support during preparatory and implementation phases of production.
- iii. Providing enabling environment to enhance access of tribal forest gatherers to minor forest produce for optimization of forest based sustainable livelihood.
- iv. Encouraging and facilitating enterprise development focused towards minor forest produce and traditional skills of tribal artisans, including in the non-MFP sector.
- v. Providing marketing support to tribal gatherers and artisans through procurement of tribal products and produce and facilitating sale through retail outlets of TRIFED namely TRIBES India across the country as well as different e-commerce platforms and by organising exhibitions, melas, mahotsavs, supplier meets, etc.
- vi. Skill and entrepreneurship development with fine blend of indigenous knowledge and values of tribals along with technological innovations for speedier economic development.
- vii. Achieving livelihood driven tribal development through setting up of Van Dhan Vikas Kendra (VDVKs) consisting of 15 Self-Help Groups (SHGs) with each SHG having up to 20 members.
- viii. Setting up tertiary processing units and TRIFOOD Food parks with a view to providing help in fostering tribal entrepreneurship at a large scale and creating tribal- owned, tribal- managed production units to improve access to markets and finances, while actualizing better prices through value addition.

A total of Rs.219.90 crores has been provided to Tribal Cooperative Marketing Development Federation of India (TRIFED) for implementation of the Scheme.

Further Government has revamped the existing Scheme of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', which aims at transforming 36428 villages with significant tribal population having at least 50% tribal population and 500 STs into model village (Adarsh Gram) in a span of five years. The scheme envisages to mitigate gaps in various sectors of development including health and economic well-being. The State-wise list of number of villages identified under the Scheme is at **Annexure 1**. Details of funds provided to the States during 2021-22 under the scheme is at **Annexure 2**.

The scheme "Marketing and Logistics Development for Promoting Tribal Products from North-Eastern Region" has been approved during 2021-22 for two years with a total cost of Rs. 143.27 crore which aims to strengthen livelihood opportunities for tribal artisans through increased efficiency in procurement, logistics and marketing of tribal products. During the current year an amount of Rs. 36.00 crore has been given to Tribal Cooperative Marketing Development Federation of India (TRIFED) for implementation of the scheme.

The scheme of 'Venture Capital Funds for STs' has been approved during 2021-22. It aims to promote entrepreneurship among the Scheduled Tribes and to provide concessional finance to them. A sum of Rs. 50.00 crore has been allocated in the Union Budget Estimate (BE) 2022-23 for implementation of the Scheme.

Annexure 1 referred in reply to part (b) to (e) of Lok Sabha Unstarred Question No. †5143 for 04.04.2022 regarding "Scheme during COVID-19 Pandemic"

State-wise list of number of villages identified under the Scheme of PMAAGY with at least 50% tribal population and 500~STs

S.No	Name of the State	No. of Villages
1	Andhra Pradesh	517
2	Arunanchal Pradesh	141
3	Assam	1700
4	Bihar	184
5	Chhattisgarh	4029
6	Dadar & Nagar Haveli	53
7	Daman & Diu	2
8	Goa	21
9	Gujarat	3764
10	Himachal Pradesh	90
11	Jammu & Kashmir	434
12	Jharkhand	3891
13	Karnataka	507
14	Kerala	6
15	Madhya Pradesh	7307
16	Maharashtra	3605
17	Manipur	254
18	Meghalaya	836
19	Mizoram	344
20	Nagaland	530
21	Odisha	1653
22	Rajasthan	4302
23	Sikkim	62
24	Tamil Nadu	167
25	Telangana	533
26	Tripura	375
27	Uttar Pradesh	183
28	Uttarakhand	64
29	West Bengal	874
	Total Villages	36428

## **Annexure 2**

Annexure 2 referred in reply to part (b) to (e) of Lok Sabha Unstarred Question No. †5143 for 04.04.2022 regarding "Scheme during COVID-19 Pandemic"

State-wise details of funds provided to the States during 2021-22 under the scheme of PMAAGY

(Rs. in lakh)

S. No.	Name of the State	Funds Released
1	Arunachala Pradesh	733.68
2	Assam	8743.02
3	Bihar	774.44
4	Chhattisgarh	15595.80
5	Gujarat	15916.78
6	Himachal Pradesh	377.03
7	Jharkhand	6531.79
8	Karnataka	2139.9
9	Madhya Pradesh	12268.76
10	Manipur	427.98
11	Mizoram	580.83
12	Nagaland	886.53
13	Odisha	2771.68
14	Rajasthan	7224.71
15	Tamil Nadu	285.32
16	Telangana	2262.18
17	Tripura	631.78
	Total Villages	78152.21

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